NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S)

: GURMINDER SINGH

NAME OF THE RESPONDENT(S)

: VCAN ACTIVE CARBON PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N. Ramarathan
Porach sorp Company
Secretary.

P. MOHAN KUMAR.

for perilianer

COUNSEL FOR RESPONDENT,

ORDER

Counsels representing both the parties are present and stated that the settlement talks between the parties is in the final stage and prayed for time to make submissions on the outcome of the settlement talks. Time is extended at request. Put up on 05.01.2018.

-sdr S Vijayaraghavan Member (Technical)

-sa-K Anantha Padmanabha Swamy Member (Judicial)